

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER**

Pursuant to the directions of State Court Management Committee, in order to expeditious disposal of the 75 oldest cases, the following (75) old cases mentioned Column No. 2, presently pending in the court of Civil Judge-01 & 7, (Central) mentioned in Column No.1 is hereby withdrawn and assigned to the courts mentioned in Column No.4, for disposal in accordance with law, **with immediate effect.**

Name of Transferor Court (Column No.1)	Details of transferred cases 75 old cases (Column No.2)	Name of Transferee Court (Column No.3)
SH. SAHIL KHURMI, CJ-01 (Central)	Case No. CS-SCJ/594089/16/86, Rajiv Sapra Vs. Sanjeev Sapra, Next Date 16.09.2023	Sh. Kartik Taparua, CJ-02 (Central)
	Case No. CS-SCJ/593727/16/87, The State Trading Corp. Vs. Madhura Sugar LTD, Next Date 02.09.2023	Sh. Dev Saroha-CJ-06 (Central)
	Case No. CS-SCJ/595251/16/88, Manju Rai Vs. Shiv Property Dealer, Next Date 06.09.2023	
	Case No. CS-SCJ/598103/16/90, Indira Gandhi Library Vs. UOI, Next Date 22.09.2023	
SH. BHARTI GARG, CJ-07 (Central)	Case No. CS-SCJ/601430/16/78, Jug Lal Vs. Pyare Lal, Next Date 07.10.2023	Dr. Ompal Shokeen, CJ-05 (Central)
	Case No. CS-SCJ/601664/16, Dalbir Singh Vs. Karnail Singh, Next Date 23.09.2023	Sh. Rahul Verma, CJ-03 (Central)
	Case No. CS-SCJ/595284/16, Mool Chand Vs. R. K. Dhall, Next Date 22.09.2023	

Ahmad of the transferor court shall send the case files/records/proceedings immediately to the transferee court well before the next date of hearing fixed in the matter. The lists of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers

Barkha Gupta
19/9/23
(BARKHA GUPTA)

Officiating Pr. District & Sessions Judge (HQs)
Delhi

19 SEP 2023

No. 70407-441
/F.3(4)/CJ/Gaz/2023

Dated : _____

Copy forwarded for information & necessary action to :

- The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- The Officers concerned.
- The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
- The Sr.AO(J)/AO(J), Admn. Branch (I,II,III), Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
- The Ahmad of the concerned courts, Tis Hazari Courts, Delhi.
- The PS/Reader to undersigned.
- The Secretaries of all Delhi Bar Association, Delhi/New Delhi.
- The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
- For uploading on Layers.

Barkha Gupta
19/9/23
Officiating Pr. District & Sessions Judge (HQs)